

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

ADDENDUM

Dated Shillong, the 4th April, 2024.

No. LJ (A) 2/2024/54 - The following words shall be added after the words ‘**Judicial Officers**’ in para vi under para 10.B. of this Department’s O.M No. LJ (A) 2/2024/23 dated 19.02.2024:-

“for the period w.e.f. 01.01.2016 to 30.06.2017 as per the O.M. dated 29.08.2008 which is issued by the Central Government after the VIth CPC and for the period w.e.f. 01.07.2017 onwards”

Sd/-

D. Lyngdoh

Joint Secretary to the Govt. of Meghalaya,
Law (A) Department.

Memo No. LJ (A) 2/2024/54 -A,

Dated Shillong, the 4th April, 2024.

Copy for information to: -

1. The Principal Accountant General (Audit), Meghalaya, (Attention : CASS Section), Shillong – 793001.
2. The Principal Accountant General (A & E), Meghalaya, Shillong - 793001.
3. Cabinet Affairs Department with reference to I/D No. 16 dtd. 16.02.2024.
4. Finance (E) Department.
5. Finance (PR) Department.
6. The Registrar General, High Court of Meghalaya, Shillong.
7. Director of Printing & Stationery, Meghalaya, Shillong for favour of publication in the next issue of the Meghalaya Extraordinary Gazette and to furnish this Department with 200 spare copies.
8. The District & Sessions Judge, Shillong/Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/Jowai/Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
9. The Treasury Officer, Shillong/ Nongstoin/Mawkyrwat/Nongpoh/Khliehriat/Jowai/ Tura/Williamnagar/Baghmara/Resubelpara/Ampati/ Mairang.
- ✓ 10. DEO, Law Department.

By order etc.,



Joint Secretary to the Govt. of Meghalaya,
Law (A) Department.